

preventing gender based sex selection elimination, ensuring survival and protection of the girl child and ensuring her education.

Under the Swachh Vidyalaya Initiative, 417796 toilets blocks have been constructed/re-constructed in 261400 elementary and secondary Government schools from 15th August, 2014 to 15th August, 2015. As on 15th August, 2015, every Government school has gender segregated toilets.

Under the Rashtriya Madyamik Shiksha Abhiyan (RMSA) interventions to promote girls participation in secondary schools include the opening of new schools, the strengthening of existing schools, the appointment of teachers including female teachers, the construction of residential quarters for teachers in remote/hilly areas, hostel facilities for girls' curriculum reforms to eliminate any hidden gender bias, conduct of self defence training for the girls, special programmes for empowerment of girls, stipend for girls with disabilities, vocationalization of secondary education, Girls Hostel Scheme, teacher sensitization programmes and separate toilet blocks for girls. Girls are exempt from paying tuition fee in Kendriya Vidyalayas, and there is 33% reservation for girls in Navodaya Vidyalayas.

The "National Scheme of Incentive to Girls for Secondary Education" provides a ₹ 3,000/- deposit in the name of eligible unmarried girls below 16 years as fixed deposit, to be withdrawn along with interest, upon the girl reaching 18 years of age and after passing class 10.

'Udaan' is an initiative of the Central Board of Secondary Education (CBSE) to promote educational opportunities for girl students. It has been designed to provide a comprehensive platform for deserving girl students who aspire to pursue higher education in engineering, and assist them to prepare for the IIT JEE while studying in classes XI and XII.

Department of Yoga in Central Universities

1231. SHRI T. RATHINAVEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that six Central Universities would start Department of Yoga, if so, the details thereof;

(b) whether Government has any plan to start yoga classes in school levels also, if so, the details thereof; and

(c) whether it is also a fact that the University Grants Commission is considering to include NET exam for yogic sciences to address the issue of finding teachers for this subject, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) Yes, Sir. The following Central Universities have been identified to start the Yoga Department from the academic session 2016-17, subject to the approvals of the competent authorities of concerned Universities:

1. Hemvati Nandan Bahuguna Garhwal University,
2. Visva Bharati,
3. Central University of Rajasthan,
4. Central University of Kerala,
5. Indira Gandhi National Tribal University; and
6. Manipur University.

(b) The National Curriculum Framework (NCF), 2005 recommends Yoga as an integral part of Health and Physical Education. National Council of Educational Research and Training (NCERT) has also included the content of Yoga from Classes VI onwards in the integrated syllabi on Health and Physical Education. As regards schools affiliated with Central Board of Secondary Education (CBSE), Yoga is taught under Physical Education Curriculum in all its affiliated Higher Secondary schools.

(c) Yes, Sir. The University Grants Commission has constituted an expert committee to draft the syllabus for National Eligibility Test (NET) examination in the subject of Yoga.

Advisory for children of Government Officers in Government Schools

1232. SHRI KIRANMAY NANDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether advisory issued by Hon'ble Court regarding admission of children of Government officers and politicians to Government schools, to improve quality of education of Government schools, have been put on implementation anywhere in the country, if so, the details thereof, State-wise; and

(b) if not, the opinion of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) The Hon'ble High Court of Allahabad in its judgment dated 18.08.2015 has directed the Government of Uttar Pradesh to take appropriate action to ensure that Government officials send their children/wards to primary schools run by Uttar Pradesh Basic Shiksha Parishad, from next academic session.